GOVERNMENT OF INDIA MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION LOK SABHA UNSTARRED QUESTION NO. †2625 ANSWERED ON 02.08.2018

DAMANGANGA-PINJAL RIVER LINK

†2625. SHRI HARISHCHANDRA CHAVAN

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) the progress achieved in interlinking of Damanganga and Pinjal rivers so far;

(b) whether DPR has been completed in this regard;

(c) if so, the details thereof; and

(d) the details of other works to be undertaken after the completion of DPR so as to complete the process of interlinking of these rivers and to benefit the general public?

ANSWER

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION & PARLIAMENTARY AFFAIRS

(SHRI ARJUN RAM MEGHWAL)

(a) to (c) The Detailed Project Report (DPR) of Damanganga-Pinjal link project was completed by National Water Development Agency (NWDA) and sent to Governments of Maharashtra and Gujarat during March 2014. The Advisory Committee of Ministry of Water Resources, River Development and Ganga Rejuvenation (MoWR, RD & GR) has accorded techno-economic clearance subject to submission of forest clearance from Ministry of Environment, Forest and Climate Change(MoEF &CC) and clearance for Rehabilitation & Resettlement (R&R) of tribal population from Ministry of Tribal Affairs (MoTA).

The proposed Damanganga-Pinjal link project will provide additional 579 million cubic metre (Mm³) of water from Bhugad and Khargihill reservoirs in Damanganga basin to Pinjal reservoir in Vaitarna Basin and about 316 Mm³ of water from Pinjal reservoir (a separate project of Government of Maharashtra in Vaitarna basin) for augmentation of domestic water supply to Mumbai city. Thus, the total water supply from Damanganga-Pinjal link and Pinjal project shall be 895 Mm³.

The total cost of link project has been worked out as Rs. 3008 crore (2015 price level). The benefit to cost ratio of the project is 1.70.

The draft Memorandum of Understanding (MoU) for implementation of Damanganga-Pinjal and Par-Tapi-Narmada link projects including the four Intra-State link projects of State of Maharashtra has been sent to Governments of Maharashtra and Gujarat in September 2017 for concurrence.

(d) The following clearances are essential from Ministries/Departments as post-DPR activities for implementation.

Sl. No.	Name of the clearance	Ministry concerned
1.	Forest Land Diversion clearance	MoEF & CC
2.	R&R Plan for tribal population of Project Affected Families	MoTA
3.	Investment clearance	MoWR, RD & GR

In addition to above clearances by respective Ministries, signing of MoU for implementation between Governments of Maharashtra and Gujarat, funding pattern, constitution of Special Purpose Vehicle/Authority for implementation, etc. are the pre-requisites for commencement of the project.